

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/16/IB/18
PETITION NUMBER : CP/511/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : V. NAGARAJAN
NAME OF THE RESPONDENT(S) : CETHAR CONSTRUCTION LTD & 6 ORS
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

T. Thiyaagarajan

R. Ashwath

12 SUBRAMANIAM

Counsel for R 4 to 7.

Counsel for V Applied

[Signature]

[Signature]

ORDER

Counsel for RP present. Counsel for R4 to R7 present and filed the counter. The same is placed on record; copy of which is given to the other side. Matter is posted for arguments. The order dated 10.01.2018 shall continue till the disposal of the Application. It is made clear that R1 to R7 shall not effect any transaction involving transfer of assets or the financials of the R1 to R3 till disposal of the petition. Put up on 12.02.2018 at 10.30 A.M.

[Signature]
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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